

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2596
ANSWERED ON:09.12.2014
FOODGRAINS FOR MDM
Scindia Shri Jyotiraditya Madhavrao

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Ministry has decided to discontinue supply of foodgrains for Mid-Day Meal Scheme (MDM) on credit, if so, the details thereof and its likely impact on the implementation of MDM scheme;
- (b) whether any steps have been taken to sort out the issue amicably so that the scheme is not affected; and
- (c) if so, the details thereof and the success achieved therein?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a) to (c) Since Food Corporation of India (FCI) was facing difficulty in getting timely payments for food grains being supplied under Mid-Day Meal (MDM) Scheme and accumulated outstanding dues on this account was adding to the interest burden of FCI, it has been decided to introduce pre-payment system for food grains to be supplied by FCI under the Scheme. Further, in order to give the Ministry of Human Resource Development (MoHRD) sufficient time to put in place necessary financial and administrative arrangements for introducing the pre-payment system w.e.f. 1st April, 2015, the decision has been conveyed to the Ministry of Human Resource Development on 09.09.2014. The decision is not likely to affect the implementation of Scheme in any manner, as similar arrangement is already in place for Targeted Public Distribution System and various welfare schemes, other than MDM.